

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1934
ANSWERED ON:08.03.2013
PNG CONNECTIONS
Bali Ram Dr. ;Saroj Shri Tufani;Singh Smt. Meena

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Piped Natural Gas (PNG) connections have been made available to the domestic consumers in the National Capital Territory (NCT) of Delhi by gas supplying companies including the Indraprastha Gas Limited (IGL);
- (b) if so, the details of areas which are getting its benefit till date;
- (c) the time by which PNG connections/facility has been targeted to be made available to those areas where this facility is not available;
- (d) whether any complaint regarding bill being sent arbitrarily by gas supplying companies without checking meters have been received by the Government; and
- (e) if so, details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) & (b) Yes, Madam and the list of areas in NCT of Delhi where PNG is being supplied by Indraprastha Gas Limited (IGL) is annexed.
- (c) IGL has planned to add 40000 domestic connections in NCT of Delhi in FY 2013-14. However, the expansion of customer base into new areas is subject to technical feasibility and receipt of statutory permissions from concerned land owing agencies in NCT of Delhi.
- (d) As reported by IGL from 2009-2010 to the period up to 15.02.2013, 64,920 complaints have been received regarding inflated bills.
- (e) The Government has setup Petroleum & Natural Gas Regulatory Board (PNGRB), as an independent regulatory body under an Act of Parliament to regulate City Gas Distribution business in India. Accordingly, it is mandatory for all the CGD entities including IGL to adhere to the practices, as prescribed under the PNGRB regulations.